

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000002/2020	TPL-AGE HIRAKUD JOINT VENTURE VS STATE OF ODISHA	VENU GOPAL MOHAPATRA VS	// ()
2	BLAPL/0000215/2020	DHANA @ MANOJ JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR TOWN /278 /2019 () //
3	BLAPL/0000216/2020	SHRIKANTA @ SRIKANTA BEHERA VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	CHHEND /116 /2018 () //
4	BLAPL/0000217/2020	ARSHDEEP SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAKHAPURA /50 /2019 () //
5	BLAPL/0000218/2020	BUDHIA @ GANGADHAR MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /191 /2019 () //
6	BLAPL/0000219/2020	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /171 /2019 () //
7	BLAPL/0000220/2020	RATNAKAR BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHAMALLIK /102 /2018 () //
8	BLAPL/0000221/2020	SANTOSH SABAR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	NANDAPUR /79 /2019 () //
9	BLAPL/0000222/2020	DANDA @ DANDADHAR NAIK VS STATE OF ODISHA	AMIT KU NATH VS	ANGUL TOWN /224 /2019 () //
10	BLAPL/0000223/2020	PANCHANAN GOUDA VS STATE OF ODISHA	SOUBHAGYA KU DASH VS	BERHAMPUR TOWN /233 /2019 () //
11	BLAPL/0000224/2020	CHANDAN KUMAR PARHI VS STATE OF ODISHA	P.R.MISHRA VS	/ /0 () //

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12	BLAPL/0000225/2020	DAITARI MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	MAHILA PS SAMBALPUR /77 /2019 () //
13	BLAPL/0000226/2020	SUBAL KUMAR PANDA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /20 /2019 () //
14	BLAPL/0000227/2020	NIRMALA CHANDRA BARIK @ NIRMAL BARIK VS STATE OF ODISHA	S.N.SAHU VS	BUDEN /73 /2019 () //
15	BLAPL/0000228/2020	MAHESWAR BEHERA @ MAHIA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	/ /0 () //
16	BLAPL/0000229/2020	GOBINDA JANI @ GOVINDA JANI @ JAMI VS STATE OF ODISHA	ARIJEET MISHRA VS	KAKIRIGUMMA /58 /2019 () //
17	BLAPL/0000230/2020	BIKASH JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINJHARPUR /189 /2019 () //
18	BLAPL/0000231/2020	KIRTI PANCHABHAYA VS STATE OF ODISHA	S.K.DAS, S.MOHAPATRA, K.MOHANTY, M.K.AGRAWA VS	BHIMKA /14 /2017 () //
19	BLAPL/0000232/2020	KRUSHNA CHANDRA JENA @ BAPI VS STATE OF ODISHA	B.S.DASPARIDA VS	NIMAPADA /140 /2019 () //
20	BLAPL/0000233/2020	MASI BILUNG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAMANKIRA /131 /2016 () //
21	BLAPL/0000234/2020	ISWARA SOLANKI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /208 /2017 () //
22	BLAPL/0000235/2020	KASINATH SINGH VS STATE OF ODISHA	LAXMAN PRADHAN VS	BAMUNIGAM /100 /2019 () //
23	BLAPL/0000236/2020	SIBU @ SUBHRANSU SEKHAR PATTANAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ANGUL TOWN /552 /2019 () //

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000237/2020	BHAGYADHAR PARIDA	GOPAL KRUSHNA MOHANTY	KHANDAGIRI P.S. /652 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000238/2020	MANOJ BEHERA	SATYA RANJAN MULIA	MAHILA P.S.(BBSR) /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000239/2020	SIBA SETHI @ KALIA @ SIBARAM SETHI	JYOTIRMAYA SAHOO	ASKA /231 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000240/2020	AJIT SETHY	ASHOK DAS	GOPALPUR /46 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000241/2020	SRIHARI GHOSH @ SRIDHAR GHOSH	SARAT KUMAR JENA	KODALA /380 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000242/2020	KUNA SAMAL	BASANTA KUMAR DAS	RENGALI DAM SITE /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000243/2020	MANOJ KUMAR LAMBA	GEETANJALI MAJHI	SECTOR-7 /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000244/2020	RAJENDRA NAYAK	SAMIR KUMAR MISHRA	SIMULIA /170 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000245/2020	JIBANJYOTI SAMAL	AJAYA KUMAR MOHARANA	NISCHINTAKOILI /111 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000246/2020	BUDHA @ VICKY @ INDRAJIT DAS	H.N.MOHAPATRA	SATYABADI /188 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000247/2020	KALLU KHAN	RAJIB LOCHAN PATTNAIK	MALKANGIRI /322 /2019
		VS	VS	()

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35	BLAPL/0000248/2020	STATE OF ODISHA TRINATH PUJARI VS	PRASANTA KUMAR SAHOO VS	// KAKIRIGUMMA /58 /2019 ()
36	BLAPL/0000249/2020	STATE OF ODISHA PITA @ PITABASHA MAJHI VS	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /335 /2019 ()
37	BLAPL/0000250/2020	STATE OF ODISHA SUBASH SAMAL @ BENU VS	BASANTA KUMAR DAS VS	// RENGALI DAM SITE /152 /2019 ()
38	BLAPL/0000251/2020	STATE OF ODISHA BHAGABAN NAIK VS	S.K.MOHANTY VS	// BUGUDA /107 /2019 ()
39	BLAPL/0000252/2020	STATE OF ODISHA MAMTAJ KHAN VS	DEBENDRA NARAYAN PATTANAIK VS	// / /0 ()
40	BLAPL/0000253/2020	STATE OF ODISHA GUDU @ KALINGA KESHARI PRADHAN VS	PRADEEP KUMAR PRADHAN VS	// ATHGARH /157 /2018 ()
41	BLAPL/0000254/2020	STATE OF ODISHA RATIKANTA MANDAL VS	ASHOK KU SAHOO VS	// / /0 ()
42	BLAPL/0000255/2020	STATE OF ODISHA JITU @ JITENDRA SAHOO @ JITENDRA KUMAR SAHOO VS	ASHOK DAS VS	// KUMBHARAPARA /283 /2018 ()
43	BLAPL/0000256/2020	STATE OF ODISHA SAMIR DALEI @ SAMEER DALEI VS	JAYANTA KU MAJHI VS	// BALASORE SADAR /364 /2018 ()
44	BLAPL/0000257/2020	STATE OF ODISHA NEPALI @ NAXAL @ SUNDAR LAL NAG VS	ARIJEET MISHRA VS	// BORIGUMMA /60 /2019 ()
45	BLAPL/0000258/2020	STATE OF ODISHA BIKESH @ BIKASH MUNDAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// ORKEL /137 /2018 () //

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46	CMAPL/000032/2020	SUSHILA NAIK VS STATE OF ODISHA	ADV. VS	// 0 //
47	CMP/000028/2020	NIRANJAN POTHAL @ KITA POTHAL VS JYOTSNAMANI @ JYOTSNARANI POTHAL @	AMITAV DAS VS JYOTSNA POTHAL	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000852/2018
48	CMP/000029/2020	RANJAN KUMAR PANIGRAHI VS P.BABITA PATRA	DEEPALI MAHAPATRA VS	// 0 //
49	CONTC/000095/2020	RABINARAYAN MOHAPATRA VS BISWAJIT GHOSE, DISTRICT EDUJCATION OFFICER, PURI	MANAS PATI VS	// 0 //
50	CONTC/000096/2020	LALIT MOHAN BISWAL VS SUBHADRA CHAMPATIRAY	adv. VS	// 0 //
51	CONTC/000097/2020	SATYABRAT PRADHAN VS RATNAKAR ROUT	ADV. VS	// 0 //
52	CONTC/000098/2020	NIKITA PALO VS PRAMOD KU.BEHERA	ADV. VS	// 0 //
53	CONTC/000099/2020	KARUNAKAR KHANDAPANI VS RANJAN CHOPRA	M/S.S.K.PADHI VS	// 0 //
54	CONTC/000100/2020	SALILA KU.MOHANTY VS D.K.SINGH	ADV. VS	// 0 //
55	CONTC/000101/2020	MINARVA SWAIN VS CHITHRA ARUMUGAM	K.K.SWAIN VS	// 0 //
56	CONTC/000102/2020	NARENDRA KALASHA VS SWAPAN KU.NANDA	adv. VS	// 0 //
57	CONTC/000103/2020	MANAS RANJAN SETHY	ADV.	//

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		VS	VS	()
		PRAKASH CH.PAL		//
58	CRLA/0000035/2020	DORA @ RANJIT ROUT	SOURA CHANDRA MOHAPATRA	KUJANGA /177 /2014
		VS	VS	()
		STATE OF ODISHA		//
59	CRLA/0000036/2020	SURESH KAR	SMRUTI RANJAN MOHAPATRA	MARSHAGHAI /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	CRLA/0000037/2020	KARUNAKAR NAIK @ MITHUN	AMIT PRASAD BOSE	CHAMPUA /100 /2014
		VS	VS	()
		STATE OF ODISHA		//
61	CRLA/0000038/2020	HIMANSU SEKHAR NAIK	S.N.SHARMA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMA/0000005/2020	SANJAY KUMAR JENA	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMA/0000006/2020	RABINDRA KUMAR TRIPATHY	N.SAHANI	JANKIA P.S. /136 /2015
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0000073/2020	NIRMAL CH.NAIK	SURYA NARAYAN SATPATHY	JHARSUGUDA /703 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0000074/2020	LAXMI NARAYAN SENAPATI	SOUMYA MISHRA	BARGAON /34 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0000075/2020	JAGADISH SATNAMI	S.S.RAY 2	BOLANI /35 /2019
		VS	VS	()
		STATE OF ORISSA		//
67	CRLMC/0000076/2020	MANGALA MADHI	RAJIB LOCHAN PATTNAIK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
68	CRLMC/0000077/2020	DEBASIS PARIDA	SIDHARTH PR.DAS	/ /0
		VS	VS	()

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69	CRLMC/0000078/2020	STATE OF ORISSA ASHOK KU.OJHA@SUTAR VS	MIHIR SEKHAR SAHOO VS	// / /0 ()
70	CRLMC/0000079/2020	STATE OF ORISSA NARENDRA KU.SWAIN@NARENDRA SWAIN VS	SURYAKANTA DWIBEDI VS	// HANDAPA /118 /2019 ()
71	CRLMC/0000080/2020	STATE OF ORISSA BISHNUPRIYA DEI@SETHI VS	K.C.RAJGURU MOHAPATRA VS	// RANPUR /106 /2013 ()
72	CRLMC/0000081/2020	STATE OF ODISHA RAMESH SAHOO VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /228 /2012 ()
73	CRLMC/0000082/2020	STATE OF ODISHA ROUL RANA@JAGESWAR MOHAPATRA VS	JAYADEBA BEHERA VS	// RANPUR /20 /2014 ()
74	CRLMP/0000025/2020	STATE OF ORISSA MAQBUL SAHA VS	MIRRA GHOSE VS	// / /0 ()
75	CRLMP/0000026/2020	THE S.P, BHADRAK BIJAYLAXMI JENA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
76	CRLREV/0000022/2020	STATE OF ODISHA KRISHNA MOHAN PATHAK VS	JYOTIRMAYA SAHOO VS	// / /0 ()
77	FAO/0000011/2020	REPUBLIC OF INDIA MANASA RANJAN RATH VS	DURGESH NARAYAN RATH VS	// / / ()
78	FAO/0000012/2020	STATE OF ODISHA SEBATI SAHU VS	DHANANJAYA MUND VS	// / / ()
79	FAO/0000013/2020	UNION OF INDIA NAYANI KUANR VS	DHANANJAYA MUND VS	// / / ()
		UNION OF INDIA		//

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80	FAO/0000014/2020	STATE OF ODISHA VS AMIYA KU.DAS	A.G.A. VS	// 0 //
81	FAO/0000015/2020	PARI NAIK VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
82	FAO/0000016/2020	B.BHULA PATRA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
83	RSA/0000007/2020	SUMITA SWAIN @ SUMITRA SWAIN VS BISWAMBAR SWAIN	M/S.B.N.MOHAPATRA VS	// 0 //
84	RVWPET/0000009/2020	SUBASINI LUHA VS UNION OF INDIA	MR.A.K.DASH VS	// 0 //
85	RVWPET/0000010/2020	D.M. CUM COLLECTOR,SUNDARGARH VS GAJENDRA PR.JAIN	A.G.A. VS	// 0 //
86	RVWPET/0000011/2020	STATE OF ORISSA VS PANDIT BISWAMBAR DAS	A.G.A. VS	// 0 //
87	TRP(C)/0000009/2020	DEEPMALLA SUBHADARSHINI VS SRIKANTA SINGH	BIKRAM KESHARI RAJ VS	// 0 //
88	WA/0000020/2020	STATE OF ODISHA VS DEBENDRA KUMAR PANDA	A.G.A. VS	// 0 //
89	WA/0000021/2020	ANUSAYA GADANAYAK VS COLLECTOR, DHENKANAL and ORS.	DEBENDRA DHAR VS	// 0 //
90	WA/0000022/2020	SASMITA PATTNAIK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
91	WP(C)/0000669/2020	NRUSINGH KUMAR SWAIN	M/S.K.K.BHUYAN	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0000670/2020	JOGENDRANATH MAHANTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0000671/2020	PUSPANJALI BRAHMA	M/S. TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0000672/2020	JAYANTA MOHANTY	M/S.NIBEDITA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0000673/2020	MANAGING DIRECTOR ORISSA FOREST DEVELOPMENT CORPORATION LTD	M/S.MENTOR PROMOTION LTD	//
		VS	VS	0
		NARAYAN MALLICK		//
96	WP(C)/0000674/2020	SANTOSH KUMAR SWAIN	M/S.RAMDAS ACHARY	//
		VS	VS	0
		ALLAHABAD BANK		//
97	WP(C)/0000675/2020	SANGRAM MUDULI	M/S.SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ORISSA		//
98	WP(C)/0000676/2020	HARIHAR PRADHAN	M/S.JIBANANANDA MOHANTY	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR, N.H.A.I		//
99	WP(C)/0000677/2020	NARENDRA KUMAR SAHOO	M/S.AJAYA DASH	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
100	WP(C)/0000678/2020	SABITRI BAGH	M/S.SHASHIBHUSAN BISWAL	//
		VS	VS	0
		CHIEF ELECTION OFFICER CUM EXE.ENGINEER		//
101	WP(C)/0000679/2020	PRAMOD KUMAR SAHOO	M/S.PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		MANJULATA SAHOO		//
102	WP(C)/0000680/2020	BISWANATH DALEI	M/S.AJAYA DASH	//
		VS	VS	0

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103	WP(C)/0000681/2020	AUTHORIZED OFFICER, SOTHCO UTILITY ANITA KUMARI PANDA VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// // 0 //
104	WP(C)/0000682/2020	NARUGOPAL DAS VS STATE OF ODISHA	M/S.SOUMYA MISHRA VS	// 0 //
105	WP(C)/0000683/2020	RABINDRA MISHA VS THE SECRETARY TO GOVT. OF ODISHA	M/S.MALAYA KU.MISHRA VS	// 0 //
106	WP(C)/0000684/2020	SIBARAM SAHOO VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// 0 //
107	WP(C)/0000685/2020	RAMACHANDRA PRADHAN VS MANAGING DIRECTOR, SOUTHCO	M/S.SUSHANTA KU.MISHRA VS	// 0 //
108	WP(C)/0000686/2020	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// 0 //
109	WP(C)/0000687/2020	SANJAYA PRADHAN VS MANAGING DIRECTOR SOUTHCO, BERHAMPUR	M/S.SUSHANTA KU.MISHRA VS	// 0 //
110	WP(C)/0000688/2020	TUNA CHOUDHURY VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// 0 //
111	WP(C)/0000689/2020	DUKHI MAJHI VS STATE OF ODISHA	M/S.PRAMODA KU.MISHRA VS	// 0 //
112	WP(C)/0000690/2020	SURESH CHOUDHURY VS SUSANTA PARIDA	M/S.SANTOSH KUMAR NANDA VS	// 0 //
113	WP(C)/0000691/2020	GHANASHYAM NAYAK VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// 0 //

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114	WP(C)/0000692/2020	ODISHA GRAMYA BANK VS DEPUTY CHIEF LABOUR COMMISSIONER	M/S.HEMANTA KUMAR MISHRA VS	// 0 //
115	WP(C)/0000693/2020	SUGYAN KUMAR JENA VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// 0 //
116	WP(C)/0000694/2020	RAGHUNATH BEHERA VS REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CTC	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
117	WP(C)/0000695/2020	YUSHISTHIRA SENAPATI VS STATE OF ODISHA	M/S.S.K.OJHA VS	// 0 //
118	WP(C)/0000696/2020	M/S.THE PHARMACEUTICAL CORPORATION (INDIAN MEDICINES) VS STATE OF ODISHA	(INDIAN MEDICINES)WAL VS	// 0 //
119	WP(C)/0000697/2020	DHIRENDRA KUMAR DASH VS REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CTC	M/S.BIJAYA KUMAR MOHANTY VS	// 0 //
120	WP(C)/0000698/2020	SANTOSH KUMAR DEBATA VS THE COLLECTOR-CUM-DM,CTC	M/S.PRASANTA KUMAR NANDA VS	// 0 //
121	WP(C)/0000699/2020	KUNA CHINTALU VS STATE OF ODISHA	M/S.BIJAYA KU.MISHRA VS	// 0 //
122	WP(C)/0000700/2020	SUNAKAR ROUT VS STATE OF ODISHA	M/S.P.K.PATTANAYAK VS	// 0 //
123	WP(C)/0000701/2020	NRUSINGHA CHARAN BISWAL VS STATE OF ODISHA	P. K. PATTANAYAK VS	// 0 //
124	WP(C)/0000702/2020	KALPABASI NANDA VS STATE OF ODISHA	M/S.P.P.PARIDA VS	// 0 //
125	WP(C)/0000703/2020	HANAN KHAN	M/S.ABHIMANYU PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0000704/2020	PANCHU NAYAK	M/S.AMITA KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0000705/2020	PURNA CHANDRA DIGAL	M/S.AMIT KUMAR SAA	//
		VS	VS	0
		STATE GOVERNMENT OF ODISHA		//
128	WP(C)/0000706/2020	BASANTA KU SATHPATHY	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0000707/2020	PAYASWINI RATH @ PANDA	M/S.SIDHESWAR MOHANTY	//
		VS	VS	0
		SIDHARTHA PANDA		//
130	WP(C)/0000708/2020	DR.DIBYALOCHAN PRADHAN	M/S.H.M DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0000709/2020	SUNITY @ SUNITA DIBYA	M/S.DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0000710/2020	URA JENA	M/S.TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
133	WP(C)/0000711/2020	MANASI BEHERA	M/S. SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		SAHADEV BEHERA		//
134	WP(C)/0000712/2020	EXE.ENGINEER(ELECTRICAL), SOUTHCO UTILITY	M/S.SURESH CHANDRA DASH	//
		VS	VS	0
		PRESIDENT, DISTRICT CONSUMER DISPUTES REDRESSAL FORUM		//
135	WP(C)/0000713/2020	MANAS RANJAN PADHI	M/S.SUSHANT KU.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0000714/2020	BIMALA NAIK	M/S.S.K.JOSHI	//
		VS	VS	0

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137	WP(C)/0000715/2020	DY.GENERAL MANAGER, IDBI BANK LTD. SANJAY KUMAR PAKAL VS STATE OF ODISHA	M/S.RAMAKRISHNA BISOI VS	// // 0 //
138	WP(C)/0000716/2020	JIBAN PRAKASH NAYAK VS STATE OF ORISSA	M/S.SIDHESWAR MALLIK VS	// 0 //
139	WP(C)/0000717/2020	SUSHANTA CHHURA VS ODISHA PUBLIC SERVICE COMMISSION	M/S.SIDHESWAR MALLIK VS	// 0 //
140	WP(C)/0000718/2020	RAMA CHANDRA PATNAIK VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
141	WP(C)/0000719/2020	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
142	WP(C)/0000720/2020	NIRUPAMA MOHANTY VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
143	WP(C)/0000721/2020	FULA PRADHAN VS STATE OF ODISHA	M/S. BIRAJA PRASANNA SATAPATHY VS	// 0 //
144	WP(C)/0000722/2020	LAXMIPRIYA SAHOO VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
145	WP(C)/0000723/2020	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
146	WP(C)/0000724/2020	M/S KBM CONSTRUCTION VS STATE OF ODISHA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
147	WP(C)/0000725/2020	ALOK PRADHAN VS DIRECTOR GENERAL OF POLICE	SHASHI BHUSAN JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0000726/2020	SURENDRA KUMAR SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
149	WP(C)/0000727/2020	S.K.GOLAM MOHIUDDIN VS STATE OF ODISHA	M/S.BIJAY KUMAR DASH VS	// 0 //
150	WP(C)/0000728/2020	SURENDRA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
151	WP(C)/0000729/2020	BRAJA KISHORE BEHERA VS STATE OF ODISHA	M/S.BIJAY KUMAR DASH VS	// 0 //
152	WP(C)/0000730/2020	SARADARANI PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
153	WP(C)/0000731/2020	DILLIP KUMAR TRIPATHY VS STATE OF ODISHA	M/S.BIJAY KUMAR DASH VS	// 0 //
154	WP(C)/0000732/2020	PRASANT KUMAR CHOUDHURY VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
155	WP(C)/0000733/2020	FARUK KHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
156	WP(C)/0000734/2020	NARASINGHA BHATTA MISHRA VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0000735/2020	UMESH CHANDRA PANDA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
158	WP(C)/0000736/2020	BAIKUNTHA CHARAN BHOL VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
159	WP(C)/0000737/2020	PURNA CHANDRA RAJ GURU	M/S.K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0000738/2020	DWARIKANATH PANDA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0000739/2020	SANTOSH KU.DAS	M/S. PRASANNA KUMAR NAYAK-1	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0000740/2020	RADHANATH MAHAPATRA	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0000741/2020	MINARANI MOHANTY	M/S. PRASANNA KUMAR NAYAK-1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0000742/2020	PRAVAT KUMAR BHALIA	M/S.PRASANNA KUMAR NAYAK-1	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0000743/2020	BIJAY DANDASENA	M/S.PRASANNA KUMAR NAYAK-1	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0000744/2020	BIRANCHI KUMAR PRUSTY	M/S.S.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0000745/2020	B.SRINIBAS PATRO	M/S.BAIBASWATA PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0000746/2020	PANKAJ KUMAR PANIGRAHI	M/S.BAIBASWATA PANIGRAHI	//
		VS	VS	0
		THE DIRECTOR, SECONDARY EDUCATION, ODISHA		//
169	WP(C)/0000747/2020	BALARAM SAHOO	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0000748/2020	PRASANNA KUMAR SAMANTRAY	M/S.SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0000749/2020	GOVT.OF ORISSA ANJANEYA CHARITABLE AND EDUCATION TRUST	M/S.PRASANTA KUMAR NANDA	//
		VS	VS	0
172	WP(C)/0000750/2020	RESERVE BANK OF INDIA UMESH KUMAR SHARMA	M/S.PRASANTA KUMAR NANDA	//
		VS	VS	0
173	WP(C)/0000751/2020	COLLECTOR, SUNDARGARH KANUNGO PRAKASH CHANDRA MOHANTY	M/S.PRAKASH RANJAN BARIK	//
		VS	VS	0
174	WP(C)/0000752/2020	BOARD OF SECONDARY EDUCATION, ODISHA BHIKARI CHARAN NAYAK	M/S.PRAKASH RANJAN BARIK	//
		VS	VS	0
175	WP(C)/0000753/2020	BOARD OF SECONDARY EDUCATION,ODISHA HARAPRIYA TRIPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
176	WP(C)/0000754/2020	STATE OF ORISSA DINABANDHU GOUDA	DURGESH NARAYAN RATH	//
		VS	VS	0
177	WP(C)/0000755/2020	STATE OF ODISHA TRIBHANJAN SAMANTARAY	DURGESH NARAYAN RATH	//
		VS	VS	0
178	WP(C)/0000756/2020	STATE OF ODISHA DINABANDHU SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
179	WP(C)/0000757/2020	STATE OF ODISHA DASARATHI KHUNTIA	DURGESH NARAYAN RATH	//
		VS	VS	0
180	WP(C)/0000758/2020	STATE OF ODISHA BATAKRUSHNA SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
181	WP(C)/0000759/2020	STATE OF ODISHA BANAMBAR SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0000760/2020	PRAYAGA PRABHATA PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
183	WP(C)/0000761/2020	DINABANDHU KHUNTIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	WP(C)/0000762/2020	MANOJ KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0000763/2020	BHABAGRAHI SAMANTARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0000764/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	WP(C)/0000765/2020	MADHUSUDAN GIRI VS STATE OF ODISHA	M/S.RAMA CHANDRA JENA VS	// 0 //
188	WP(C)/0000766/2020	BHANU CHARAN JENA VS STATE OF ODISHA	M/S.RAMA CHANDRA JENA VS	// 0 //
189	WP(C)/0000767/2020	TRILOCHAN SAHU VS STATE OF ODISHA	M/S. SANJIB MOHANTY VS	// 0 //
190	WP(C)/0000768/2020	SAGAR SAHU VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
191	WP(C)/0000769/2020	MALATI PRADHAN VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
192	WP(C)/0000770/2020	PRANATI BEHERA @ TARAI VS STATE OF ORISSA	M/S.RAMA CHANDRA JENA VS	// 0 //
193	WP(C)/0000771/2020	DURYODHAN MOHARANA	M/S. SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0000772/2020	BHUBANESWAR NAIK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0000773/2020	BIPIN BIHARI SAHU	M/S. SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0000774/2020	TIKESWAR NAHAK	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0000775/2020	KRUPASINDHU SARANGI	M/S.P.K.GHOSE	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY, FOREST AND ENVIRONMENT DEPT		//
198	WP(C)/0000776/2020	GITANJALI PRADHAN	M/S.SUBASH CHANDRA PUSPALAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
199	WP(C)/0000777/2020	MANISH KUMAR TURAKHIA	M/S.B.CH.SAHU-1	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000778/2020	CHANDRA NARAYAN ROUT	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
201	WP(C)/0000779/2020	MANISH KUMAR TURAKHIA	M/S.B.CH.SAHU-1	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000780/2020	RAMA CHANDA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0000781/2020	PRAFULLA KUMAR PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0000782/2020	BHAGABAN MISHRA	M/S.S.K.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0000783/2020	STATE COMMISSION OF INFORMATION P.SARATHI REDDY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
206	WP(C)/0000784/2020	STATE OF ORISSA AMAR KUMAR MALLICK VS	M/S.SANTANU KUMAR SARANGI VS	// // 0
207	WP(C)/0000785/2020	ALLAHABAD BANK BALA MUKUNDA MISHRA VS	LAXMAN PRADHAN VS	// // 0
208	WP(C)/0000786/2020	STATE OF ODISHA RADHEYA MALLICK VS	LAXMAN PRADHAN VS	// // 0
209	WP(C)/0000787/2020	STATE OF ODISHA BIRUPAKSHYA SAHOO VS	LAXMAN PRADHAN VS	// // 0
210	WP(C)/0000788/2020	STATE OF ODISHA NABA KISHOR DANGA VS	M/S.JAGABANDHU SAHU VS	// // 0
211	WP(C)/0000789/2020	STATE OF ODISHA BRAJA KISHORE JENA VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
212	WP(C)/0000790/2020	STATE OF ODISHA PRADOSH KUMAR SAMANTARAY VS	M/S.BEDA PRAKASH PANDA VS	// // 0
213	WP(C)/0000791/2020	STATE OF ODISHA RITANJALI SAMAL @ SINGH VS	M/S.GOPINATH SETHI VS	// // 0
214	WP(C)/0000792/2020	STATE OF ODISHA BRAJA KISHORE JENA VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
215	WP(C)/0000793/2020	STATE OF ODISHA MOHAN TANTI VS	M/S.SUMANTA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0000794/2020	BRAJA KISHORE JENA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
217	WP(C)/0000795/2020	LAXMAN RATH VS ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK	M/S.P.C.CHHINCHANI VS	// 0 //
218	WP(C)/0000796/2020	ALANITA SAHOO VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
219	WP(C)/0000797/2020	PUSPALATA PANDA VS ODISHA ADMINISTRATIVE TRIBUNAL, CTC	M/S.P.C.CHHINCHANI VS	// 0 //
220	WP(C)/0000798/2020	ARATI SAHOO VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
221	WP(C)/0000799/2020	JYOTI RANJAN SAHOO VS STATE OF ORISSA	M/S.ARUN KUMAR PATRA VS	// 0 //
222	WP(C)/0000800/2020	ALANITA SAHOO VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
223	WP(C)/0000801/2020	RITANJALI SAMAL @ SINGH VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
224	WP(C)/0000802/2020	SANJAY KUMAR SAHU VS REGIONAL MANAGER, RBI	B.M.SARANGI VS	// 0 //
225	WP(C)/0000803/2020	PRIYA RANJAN MOHANTY VS REGIONAL MANAGER, RBI	B.M.SARANGI VS	// 0 //
226	WP(C)/0000804/2020	DEBENDRA NATH MOHANTY VS STATE OF ODISHA	M/S. J.K.KHUNTIA VS	// 0 //
227	WP(C)/0000805/2020	SANJAY KUMAR SAHU	B.M.SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0000806/2020	REGIONAL MANAGER, RBI SANJAY KUMAR SAHU	B.M.SARANGI	//
		VS	VS	0
229	WP(C)/0000807/2020	REGIONAL MANAGER, RBI DWIJABARA NAYAK	B.M.SARANGI	//
		VS	VS	0
230	WP(C)/0000808/2020	REGIONAL MANAGER, RBI DEBASISH SARANGI	B.M.SARANGI	//
		VS	VS	0
231	WP(C)/0000809/2020	REGIONAL MANAGER, RBI CHINMAYA KU.SAHOO	M/S.ANJAN KU.BISWAL	//
		VS	VS	0
232	WP(C)/0000810/2020	STATE OF ODISHA ARUN KUMAR PRADHAN	B.M.SARANGI	//
		VS	VS	0
233	WP(C)/0000811/2020	R.T.O.,KEONJHAR RABINDRANATH PARAMANIK	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
234	WP(C)/0000812/2020	STATE OF ODISHA KEDARNATH JENA	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
235	WP(C)/0000813/2020	STATE OF ODISHA PABITRA MOHAN DAS	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
236	WP(C)/0000814/2020	STATE OF ODISHA SUDHIR KUMAR MOHARANA	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
237	WP(C)/0000815/2020	STATE OF ODISHA AIR FORCE NAVAL HOUSING BOARD	M/S.BEBEKANANDA NAYAK	//
		VS	VS	0
238	WP(C)/0000816/2020	AJIT KUMAR DORA BISWADEV ROUTARAY	M/S.SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0000817/2020	STATE OF ODISHA CHINMAYA KU.MAHAKUD VS	MR.AMIYA KU.TARAI VS	// // 0
240	WP(C)/0000818/2020	A.O.CUM C.M., SYNDICATE BANK SURENDRA NATH PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
241	WP(C)/0000819/2020	STATE OF ODISHA UMA PRASAD ACHARYA VS	DURGESH NARAYAN RATH VS	// // 0
242	WP(C)/0000820/2020	STATE OF ODISHA PURNA CHANDRA JENA VS	DURGESH NARAYAN RATH VS	// // 0
243	WP(C)/0000821/2020	STATE OF ODISHA SIBA SANKAR PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
244	WP(C)/0000822/2020	STATE OF ODISHA UMESH CHANDRA DAS VS	M/S.PRAFULLA KU.MOHAPATRA VS	// // 0
245	WP(C)/0000823/2020	STATE OF ORISSA BRAJA CHARAN PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
246	WP(C)/0000824/2020	STATE OF ODISHA KABIRAJA GOUDA VS	DURGESH NARAYAN RATH VS	// // 0
247	WP(C)/0000825/2020	STATE OF ODISHA RAJENDRA KU.ROUT VS	M/S.PRAFULLA KU.MOHAPATRA VS	// // 0
248	WP(C)/0000826/2020	STATE OF ORISSA HRUDESWAR BEHERA VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
249	WP(C)/0000827/2020	STATE OF ORISSA KISHORE CHANDRA PATRA VS STATE OF ORISSA	M/S.PRAFULLA KU.MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0000336/2020	GYANENDRA DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// () //
251	ABLAPL/0000337/2020	SANJAYA MAHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /290 /2019 () //
252	ABLAPL/0000338/2020	BUTU @ NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /7 /2020 () //
253	ABLAPL/0000339/2020	ADIKANDA BARIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /280 /2019 () //
254	ABLAPL/0000340/2020	NALU @ SURENDRA SAHOO VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	ANGUL TOWN /2 /2019 () //
255	ABLAPL/0000341/2020	AMIT KUMAR PATRA @ GUNU VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KORAPUT TOWN /331 /2019 () //
256	ABLAPL/0000342/2020	TAPI @ API NAIK VS STATE OF ODISHA	B.S.DASPARIDA VS	BANARAPAL /3 /2020 () //
257	ABLAPL/0000343/2020	CHANDRAMANI @ CHANDRA SEKHAR ROUTARUN KUMAR DAS VS STATE OF ODISHA	VS	DHENKANAL SADAR /395 /2010 () //
258	ABLAPL/0000344/2020	ASHOK NAYAK VS STATE OF ODISHA	DHIRENDRA KU.MOHAPATRA VS	BIDANASI /115 /2019 () //
259	ABLAPL/0000345/2020	BANDAN MOHANTY @ NANDAN MOHANTY VS STATE OF ODISHA	P.R.MISHRA VS	BHADRAK RURAL /488 /2019 () //
260	ABLAPL/0000346/2020	SUBHRANSU SEKHAR SAMANTRAY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	DELANGA /146 /2012 () //
261	ABLAPL/0000347/2020	NIRAKAR SADUAL	NIRANJAN LENKA	BADSAHI /161 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0000348/2020	NARESH DASH	G.N.SAHU	JAGDALPUR /147 /2019
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0000349/2020	SASHI BHUSAN BEHERA	LAXMAN PRADHAN	PHULBANI TOWN /197 /2019
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0000350/2020	DEBARANJAN BEHERA	LAXMAN PRADHAN	PHULBANI TOWN /197 /2019
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0000351/2020	JITENDRA JENA @ JITU JENA	JUGALA KISHOR PANDA	/41 /2015
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0000352/2020	NABA KISHORE PARIDA	SURESH KUMAR JENA	JAJPUR ROAD /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0000353/2020	RAJIV KUMAR CHOUDHURY	ADITYA PRASAD RATH	ANGUL TOWN /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0000354/2020	PRUTHURANJAN NANDA	PRANAB KUMAR DAS	BHOGRAI /176 /2019
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0000355/2020	BIDESHI SETHI	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0000356/2020	SUDHIRA KUMAR PARIDA @ SUDIPTA KUMAR	PARAKRANTA BARIK	PATKURA /388 /2019
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0000357/2020	UDHAB MALLICK	SARAT KU JENA	KHARABEL NAGAR P.S. /313 /2019
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0000358/2020	GOPAL GUDIA @ KRUSHNA GOPAL GUDIA	PARSURAM PANDA	Dhamara Police Station /79 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0000359/2020	STATE OF ODISHA SHANKAR @ SANKAR PATRA VS	RAJIB LOCHAN PATTNAIK VS	// JALESWAR /7 /2020 ()
274	ABLAPL/0000360/2020	STATE OF ODISHA KALU CHARAN BEHERA VS	H.N.MOHAPATRA VS	// / /0 ()
275	ABLAPL/0000361/2020	STATE OF ODISHA ARJUN TANDI VS	UDIT RANJAN JENA VS	// BOLANGIR SADAR /1 /2020 ()
276	ABLAPL/0000362/2020	STATE OF ODISHA SUNIL SINGH @ SUNIL KUMAR SINGH VS	PRASANTA KUMAR NAYAK VS	// RAIBANIA /83 /2019 ()
277	ABLAPL/0000363/2020	STATE OF ODISHA SIRISH MAHAPATRA @ MOHAPATRA VS	NITISH KUMAR MISHRA VS	// / /0 ()
278	ABLAPL/0000364/2020	STATE OF ODISHA ABDUL ANWAR KHAN VS	J.K.KHANDAYATRAY VS	// KANAS /149 /2019 ()
279	ABLAPL/0000365/2020	STATE OF ODISHA BISWAJIT BEHERA @ RAJA VS	UMAKANTA BARIK VS	// SECTOR-3 /108 /2019 ()
280	ABLAPL/0000366/2020	STATE OF ODISHA ANANDA LUHAR VS	DEBENDRA NARAYAN PATTNAIK VS	// PADAMPUR /220 /2019 ()
281	ABLAPL/0000367/2020	STATE OF ODISHA TRINATH BALABANTARAY VS	DEBENDRA NARAYAN PATTNAYAK VS	// NIRAKARPUR /131 /2019 ()
282	ABLAPL/0000368/2020	STATE OF ODISHA PRAMOD DORA VS	ASIT KU. JENA VS	// MALKANGIRI /344 /2019 ()
283	ABLAPL/0000369/2020	STATE OF ODISHA SASMITARANI CHAND VS STATE OF ODISHA	JAYANTA KU MAJHI VS	// BALIAPAL /227 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0000370/2020	SUBRAT KUMAR SWAIN VS STATE OF ODISHA	JAYANTA KU MAJHI VS	KHANTAPADA /416 /2019 () //
285	ABLAPL/0000371/2020	AKUNA @ BABINA PARIDA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	KUMBHARAPARA /283 /2018 () //
286	ABLAPL/0000372/2020	BRAJASUNDAR TRIPATHY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BADAMBADI /179 /2019 () //
287	ABLAPL/0000373/2020	MALATI JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SEA BEACH /215 /2019 () //
288	ABLAPL/0000374/2020	SANDHIPAN JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SEA BEACH /215 /2019 () //
289	ABLAPL/0000375/2020	DEBENDRA SETHI VS STATE OF ODISHA	JAGANNATH KAMILA VS	BALASORE SADAR /405 /2019 () //
290	ABLAPL/0000376/2020	JAGADISH JOSHI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SEA BEACH /215 /2019 () //
291	ABLAPL/0000377/2020	DEEPAK ROUT VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /7 /2020 () //
292	ABLAPL/0000378/2020	PRITILATA PANIGRAHY VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MAHILA (BERHAMPUR) /37 /2020 () //
293	ABLAPL/0000379/2020	RAJESH KUMAR AGARWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	RUGUDI /90 /2019 () //
294	ABLAPL/0000380/2020	CHENA RAJA @ K.RAJA RAO VS STATE OF ODISHA	RESHMA EKKA VS	MALGODOWN /225 /2019 () //
295	WPC(OAC)/0000221/2014	RATNAMANI DAS	M/S.GOPINATH SETHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OAC)/0000509/2016	SUBRAT KUMAR MOHANTY	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		ENGINEER-IN-CHIEF, WATER RESOURCES,ODISHA		//
297	WPC(OAC)/0000566/2019	PADMANAVA DAS	M/S.B.S.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OAC)/0001391/2019	K.RAJENDRA SWAMY	M/S.B.S.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OAC)/0002844/2016	MANORANJAN BHOI	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WPC(OAC)/0003083/2018	AKSHAYA KUMAR PANDA	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		ADDL.D.G.OF POLICE,CUTTACK		//
301	WPC(OAC)/0003106/2017	SANDHYARANI DAS	M/S.S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WPC(OAC)/0003204/2018	KRISHNA NANDA	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WPC(OAC)/0003205/2018	MANVEER SAGAR BAGE	M/S.BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WPC(OAC)/0003542/2010	MADHUSUDAN TRIPATHY	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WPC(OAC)/0003814/2016	MAHIMA PRASAD SAHU	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WPC(OAC)/0004559/2016	BICHITRA BAG	M/S.MANOJ KUMAR KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
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		THE SECY.OPSC,ODISHA		
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ORISSA HIGH COURT

MISC CASES FILED on :08/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 ARBP/2/2020	TPL-AGE HIRAKUD JOINT VENTURE-MP	VENU GOPAL MOHAPATRA
2	3/2020 JCRLA/34/2018	PRASANTA KU.DASH-MP	MS.SONITA BISWAL
3	4/2020 CONTC/198/2017	JAYSHREE CHHOTRAY-MP	
4	5/2020 CONTC/86/2020	SUBHENDU KUMAR HOTA-MP	AMITABH PRADHAN
5	8/2020 CMAPL/30/2020	BIJAYA KUMAR MOHANTY-MP	adv
6	9/2020 CMAPL/31/2020	JAGABANDHU NAIK-MP	S.P.MOHANTY
7	10/2020 RVWPET/10/2020	D.M. CUM COLLECTOR,SUNDARGARH-MP	A.G.A.
8	10/2020 TRP(C)/234/2019	ASWINI KU.DASH-MP	MR.ASWINI KU.DASH (IN PERSON)
9	11/2020 RVWPET/11/2020	STATE OF ORISSA-MP	A.G.A.
10	11/2020 TRP(C)/450/2019	GEETANJALI MEHER-MP	SANATAN SAMANTARAY
11	12/2020 TRP(C)/9/2020	DEEPMALLA SUBHADARSHINI-MP	BIKRAM KESHARI RAJ
12	13/2020 TRP(C)/8/2020	SUJATA ANJALI MALLICK-MP	AMIYA KUMAR MOHANTY A
13	14/2020 BLAPL/10854/2019	DEBENDRA KUMAR PAIK @ BIRU-MP	DIGAMBAR SETHI
14	15/2020 BLAPL/2974/2018	ranjan kumar padhi-MP	ASIM AMITABH DASH , SRI ASHOK KUMAR MOHANTY
15	17/2020 RSA/462/2007	SANTOSH K.MOHANTA-MP	M/S.PRAFULLA K.RATH
16	18/2020 RSA/93/2015	RAM GOPAL SAH@SAHU-MP	M/S.AMIT PR.BOSE
17	19/2020 RSA/93/2015	RAM GOPAL SAH@SAHU-MP	M/S.AMIT PR.BOSE
18	20/2020 FAO/13/2020	NAYANI KUANR-MP	DHANANJAYA MUND
19	20/2020 RSA/93/2015	RAM GOPAL SAH@SAHU-MP	M/S.AMIT PR.BOSE
20	21/2020 FAO/14/2020	STATE OF ODISHA-MP	A.G.A.
21	21/2020 RSA/93/2015	RAM GOPAL SAH@SAHU-MP	M/S.AMIT PR.BOSE
22	21/2020 WPC(OAC)/3814/2016	MAHIMA PRASAD SAHU-MP	M/S.MANOJA KUMAR KHUNTIA
23	22/2020 FAO/14/2020	STATE OF ODISHA-MP	A.G.A.
24	22/2020 RSA/93/2015	RAM GOPAL SAH@SAHU-MP	M/S.AMIT PR.BOSE
25	22/2020 WA/20/2020	STATE OF ODISHA-MP	A.G.A.
26	22/2020	RATNAMANI DAS-MP	M/S.GOPINATH SETHI

27	WPC(OAC)/221/2014 23/2020	STATE OF ODISHA-MP	A.G.A.
28	FAO/14/2020 23/2020	RAM GOPAL SAH@SAHU-MP	M/S.AMIT PR.BOSE
29	RSA/93/2015 23/2020	STATE OF ODISHA-MP	A.G.A.
30	WA/20/2020 23/2020	PADMANAVA DAS-MP	M/S.B.S.TRIPATHY
31	WPC(OAC)/566/2019 24/2020	SUMITA SWAIN @ SUMITRA SWAIN-MP	M/S.B.N.MOHAPATRA
32	RSA/7/2020 24/2020	UMAKANTA BHOL-MP	M/S.PAMI RATH
33	WA/115/2019 24/2020	MANVEER SAGAR BAGE-MP	M/S.BHOJARAJ SETH
34	WPC(OAC)/3205/2018 25/2020	SUMITA SWAIN @ SUMITRA SWAIN-MP	M/S.B.N.MOHAPATRA
35	RSA/7/2020 25/2020	PRASANTA KU.LENKA-MP	M/S.PAMI RATH
36	WA/157/2019 26/2020	SASMITA PATTNAIK-MP	DINESH KUMAR PATRA
37	WA/22/2020 27/2020	SASMITA PATTNAIK-MP	DINESH KUMAR PATRA
38	WA/22/2020 31/2020	NIRANJAN POTHAL @ KITA POTHAL-MP	AMITAV DAS
39	CMP/28/2020 32/2020	RANJAN KUMAR PANIGRAHI-MP	DEEPALI MAHAPATRA
40	CMP/29/2020 38/2020	NIRMAL CH.NAIK-MP	SURYA NARAYAN SATPATHY
41	CRLMC/73/2020 39/2020	LAXMI NARAYAN SENAPATI-MP	SOUMYA MISHRA
42	CRLMC/74/2020 40/2020	SUBASH KARJI@NAHAK-MP	ABHIJIT DAS
43	CRLMC/49/2020 41/2020	DEBASIS PARIDA-MP	SIDHARTH PR.DAS
44	CRLMC/77/2020 42/2020	BISHNUPRIYA DEI@SETHI-MP	K.C.RAJGURU MOHAPATRA
45	CRLMC/80/2020 43/2020	SAROJ DASH-MP	JAYADEBA BEHERA
46	CRLMC/3549/2019 58/2020	DORA @ RANJIT ROUT-MP	SOURA CHANDRA MOHAPATRA
47	CRLA/35/2020 59/2020	DORA @ RANJIT ROUT-MP	SOURA CHANDRA MOHAPATRA
48	CRLA/35/2020 60/2020	KISU@KISAN CHANDRA MISHRA@PRAVASIS MISHRA-MP	M/S.ABHAYA KUMAR PARIDA
49	CRLA/210/2017 61/2020	BIJAYA GADABA-MP	J.R.DASH
50	CRLA/18/2019 62/2020	SMITA PATTANAYAK-MP	PRASHANTA KUMAR NAYAK
51	CRLA/489/2019 63/2020	KARUNAKAR NAIK @ MITHUN-MP	AMIT PRASAD BOSE
52	CRLA/37/2020 64/2020	HIMANSU SEKHAR NAIK-MP	S.N.SHARMA
53	CRLA/38/2020 65/2020	HIMANSU SEKHAR NAIK-MP	S.N.SHARMA
54	CRLA/38/2020 283/2020	MANAGING DIRECTOR ORISSA FOREST DEVELOPMENT CORPORATION-MP	
55	WP(C)/673/2020 284/2020	M/S. SIVA (1) BRICKS-MP	M/S.AMITAV DAS , H.K.MAHALI,P.K.SAHOO,A.K.DAS
56	WP(C)/27715/2019 285/2020	NARENDRA KUMAR SAHOO-MP	M/S.AJAYA DASH
57	WP(C)/677/2020 286/2020	PRAMOD KUMAR SAHOO-MP	M/S.PRASANTA KUMAR SATAPATHY
	WP(C)/679/2020		

58	287/2020 WP(C)/678/2020	SABITRI BAGH-MP	M/S.SHASHIBHUSAN BISWAL
59	289/2020 WP(C)/692/2020	ODISHA GRAMYA BANK-MP	M/S.HEMANTA KUMAR MISHRA
60	290/2020 WP(C)/695/2020	YUSHISTHIRA SENAPATI-MP	M/S.S.K.OJHA
61	291/2020 WP(C)/696/2020	M/S.THE PHARMACEUTICAL CORPORATION (INDIAN MEDICINES) MP	M/S.MANJUNATHAN BISWAL
62	292/2020 WP(C)/28864/2019	KAILASH CHANDRA NAYAK-MP	ARJUN CHARAN BEHERA
63	293/2020 WP(C)/698/2020	SANTOSH KUMAR DEBATA-MP	M/S.PRASANTA KUMAR NANDA
64	294/2020 WP(C)/2882/2019	ISWAR SARAF-MP	M/S.T.R.MEHER
65	295/2020 WP(C)/10211/2016	KABIRAJ BEHERA-MP	M/S.SAMARENDRA PATTANAIK
66	296/2020 WP(C)/28513/2019	RAVIPATI PRAVAKAR RAO @ R.PRABHAKAR RAO-MP	A.K.NANDA
67	297/2020 WP(C)/23360/2011	DILLIP KU.DAS-MP	M/S UMESH CH MOHANTY,S.K.BEHERA,G.P.JENAM/S.
68	298/2020 WP(C)/702/2020	KALPABASI NANDA-MP	M/S.P.P.PARIDA
69	299/2020 WP(C)/703/2020	HANAN KHAN-MP	M/S.ABHIMANYU PARIDA
70	300/2020 WP(C)/707/2020	PAYASWINI RATH @ PANDA-MP	M/S.SIDHESWAR MOHANTY
71	301/2020 WP(C)/709/2020	SUNITY @ SUNITA DIBYA-MP	M/S.DAYANIDHI MISHRA
72	302/2020 WP(C)/712/2020	EXE.ENGINEER(ELECTRICAL), SOUTHCO UTILITY-MP	M/S.SURESH CHANDRA DASH
73	304/2020 WP(C)/9922/2019	TANMAYA KUMAR PANDA-MP	M/S.SHIBANI SHANKAR PRADHAN
74	305/2020 WP(C)/714/2020	BIMALA NAIK-MP	M/S.S.K.JOSHI
75	309/2020 WP(C)/722/2020	LAXMIPRIYA SAHOO-MP	SUKANTA KUMAR DALAI
76	310/2020 WP(C)/723/2020	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION-MP	M/S.N.SAHANI
77	311/2020 WP(C)/724/2020	M/S KBM CONSTRUCTION-MP	M/S.SUKANTA KUMAR DALAI
78	312/2020 WP(C)/14895/2017	SALMaN KHAN-MP	M/S.MIRRA GHOSE
79	313/2020 WP(C)/749/2020	ANJANEYA CHARITABLE AND EDUCATION TRUST-MP	M/S.PRASANTA KUMAR NANDA
80	314/2020 WP(C)/750/2020	UMESH KUMAR SHARMA-MP	M/S.PRASANTA KUMAR NANDA
81	315/2020 WP(C)/776/2020	GITANJALI PRADHAN-MP	M/S.SUBASH CHANDRA PUSPALAK
82	316/2020 WP(C)/778/2020	CHANDRA NARAYAN ROUT-MP	M/S.SUBASH CHANDRA PUSPALAKA
83	317/2020 WP(C)/784/2020	AMAR KUMAR MALLICK-MP	M/S.SANTANU KUMAR SARANGI
84	318/2020 WP(C)/787/2020	BIRUPAKSHYA SAHOO-MP	LAXMAN PRADHAN
85	319/2020 WP(C)/19023/2019	AKSHAYA KUMAR NAYAK-MP	M/S R.N MISHRA 2
86	320/2020 WP(C)/19023/2019	AKSHAYA KUMAR NAYAK-MP	M/S R.N MISHRA 2
87	321/2020 WP(C)/6844/2018	MANORANJAN BISWAL-MP	M/S.BABITA KUMARI PATTNAIK
88	322/2020 WP(C)/6844/2018	MANORANJAN BISWAL-MP	M/S.BABITA KUMARI PATTNAIK
89	323/2020	BRAJA KISHORE JENA-MP	M/S.PRAFULLA KUMAR RATH

90	WP(C)/789/2020 324/2020	BRAJA KISHORE JENA-MP	M/S.PRAFULLA KUMAR RATH
91	WP(C)/792/2020 325/2020	BRAJA KISHORE JENA-MP	M/S.PRAFULLA KUMAR RATH
92	WP(C)/794/2020 326/2020	ALANITA SAHOO-MP	M/S.PRAFULLA KUMAR RATH
93	WP(C)/796/2020 327/2020	ARATI SAHOO-MP	M/S.PRAFULLA KUMAR RATH
94	WP(C)/798/2020 328/2020	JYOTI RANJAN SAHOO-MP	M/S.ARUN KUMAR PATRA
95	WP(C)/799/2020 329/2020	ALANITA SAHOO-MP	M/S.PRAFULLA KUMAR RATH
96	WP(C)/800/2020 330/2020	CHINMAYA KU.SAHOO-MP	M/S.ANJAN KU.BISWAL
97	WP(C)/809/2020 331/2020	AIR FORCE NAVAL HOUSING BOARD-MP	M/S.BEBEKANANDA NAYAK
98	WP(C)/815/2020 332/2020	BISWADEV ROUTARAY-MP	M/S.SANTOSH KUMAR SAMANTARAY
99	WP(C)/816/2020 333/2020	CHINMAYA KU.MAHAKUD-MP	MR.AMIYA KU.TARAI
100	WP(C)/817/2020 60/2020	GIRISH NAIK-MP	
101	ABLAPL/10735/2019 61/2020	AQUIB IDRIS-MP	SIDHESWAR MOHANTY
102	ABLAPL/3011/2019 62/2020	JALANDHAR BEHERA-MP	
103	ABLAPL/11399/2019 63/2020	ARUN BAG-MP	
104	ABLAPL/9884/2019 64/2020	DAMI@DAMODAR PANDA@RABI NARAYANA PANDA-MP	
105	ABLAPL/8987/2019 65/2020	RAMA CHANDRA PALEI-MP	
106	ABLAPL/13783/2019 288/2020	BIGHNESWAR BARIK-MP	
107	WP(C)/21472/2019 303/2020	M/S.TORA COLLEGE-MP	
108	WP(C)/17177/2016 306/2020	SUJIT KU.PRADHAN-MP	
109	WP(C)/9410/2009 307/2020	JITENDRA CHHATRIA-MP	
110	WP(C)/10971/2008 308/2020	JITENDRA CHHATRIA-MP	
	WP(C)/10971/2008		